

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 32/AM15
SCHEDULED TO BE HELD ON 05.11.2014
HELD ON 12.11.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 32/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 05.11.2014 (held on 12.11.2014) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Seikhomang Kipgen, Dy. DGFT
- 4) Shri S.K. Panigrahi, Economic Officer

2. The Committee confirmed Minutes of NC Meeting No. 31/AM15 held on 29.10.2014.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-144	WACKER METROARK CHEMICALS PVT. LTD.	HQ F. No. 01/87/050/00404/AM13/DES-VII	Status: Approved
NC No.:32/AM15 Dated: 12.11.2014	Adv. Lic. No. and Date 0210185698 dated 21.01.2013	RLA F. No. 02/24/040/00156/AM13	

Request: Amendment in the description of Import Item No. 2 and Export Product No. 4 of Advance Authorization No. 0210185698 dated 21.01.2013

Decision: The Committee considered the request of firm and Representative of D/o C&PC present in the Meeting agreed to amend the description of Import Item No. 2 by adding item "Silane USI D 1311 / JH-A602 Silane Coupling Agent" and Export Product No. 4 from "Fluid 100 / Fluid 200 / Fluid 250 / Fluid 500 / Fluid 1000 to "Fluid 100/ Fluid 200/ Fluid 350 / Fluid 500 / Fluid 1000"

Accordingly, the Committee decided to amend the description of Import Item No. 2 to read as "Silane PC 1220 / Geniosil GF 95 / Organo Silane AE 311 / Silane USI D 1311 / JH-A602 Silane Coupling Agent" and Export Product No. 4 to read as "Fluid 100 / Fluid 200 / Fluid 350 / Fluid 500 / Fluid 1000".

Besides this there is no other change in the decision taken in earlier NC Meeting No. 36/AM14 held on 03.12.2013 (Case No. A-191).


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Case No. A-145	WACKER METROARK CHEMICALS PVT. LTD.	HQ F. No. 01/87/050/00221/AM14/DES-VII	Status: Approved
NC No.:32/AM15 Dated: 12.11.2014	Adv. Lic. No. and Date 0210193497 dated 28.08.2013	RLA F. No. 02/24/040/00062/AM14	

Request: Review of NC's decision taken in Meeting No. 35/AM14 held on 27.11.2013 against Advance Authorization No. 0210193497 dated 28.08.2013

Decision: The Committee considered the request of firm and it was observed that D/o C&PC in its comments earlier furnished vide OM No. 46011/46011/71/2004-PC.II dated 11.11.2013 mentioned the quantity of Import Item No. 3 and 4 of Export Product No. 5 as 0.0510 kg and 0.0010 kg, but while preparing Minutes, the quantities were wrongly typed as 0.0010 kg and 0.0005 kg. Further, Representative of D/o C&PC present in the Meeting agreed to amend the description of Export / import items as per firm's request. Accordingly, the Committee decided to make following amendments:

(A) **Correction in the quantity of Import Items:**

	From	To
Import Item No. 3 of Export Product No. 5	0.0010 kg	0.0510 kg
Import Item No. 4 of Export Product No. 5	0.0005 kg	0.0010 kg

(B) **Amendment in the description of Export Product / Import Items:**

	From	To
Export Product No. 2	Wacker Belsil 551 HP (Emulsion of Amino Silicone Fluid / Amino Dimethyl Polysiloxane)	Belsil® 551 HP (Emulsion of Amino Silicone Fluid / Amino Dimethyl Polysiloxane)
Export Product No. 3	Belsil (R) UL 309 (Emulsion of Silicone Fluid / Dimethyl Polysiloxane) (Packed in Schutz ECO Bulk MX 1000 containers)	Belsil® UL 309 (Emulsion of Silicone Fluid / Dimethyl Polysiloxane) (Packed in 550 Schutz ECO Bulk MX 1000 containers)
Import Item	Silane PC 1220 / Geniosil GF 95 / Silane USI D 1311 (aminoethyl amino propyl methyl dimethoxy silane)	Silane PC 1220/Geniosil GF 95 / Silane USI D 1311 / JH-A-602 Silane Coupling Agent (aminoethyl amino propyl methyl dimethoxy silane)

Besides this there is no other change in the decision taken in earlier NC Meeting No. 35/AM14 held on 27.11.2013 (Case No. 2/27/87-ALC1/2013).


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Case No. A-146	MRK HEALTHCARE PVT. LTD.	HQ F. No. 01/87/050/00059/AM15/DES-VII	Status: Approved
NC No.:32/AM15 Dated: 12.11.2014	Adv. Lic. No. and Date 0310772911 dated 04.03.2014	RLA F. No. 03/95/040/00969/AM14	

Request: Amendment in the description of Import Item No. 3 against Advance Authorization No. 0310772911 dated 04.03.2014

Decision: As per the written comments furnished by DIPP vide their letter No. 7/109/2014-TSW dated 05.11.2014, the Committee decided to amend the description of Import Item No. 3 to read as **"Lubricating Powder (Constarch)"**.

Besides this there is no other change in the decision taken in earlier NC Meeting No. 10/AM15 held on 04.06.2014 (Case No. 40/7/87-ALC1/2014).

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ONLINE CASES

Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:26.11.2014
Decision: A D/L No. 46011/11/2013-PC.II dated 23.06.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 14.07.2014 and 28.10.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:26.11.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 25.08.2014 and 28.10.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. Reply awaited from the firm.			

Case No.:15/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:26.11.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 25.08.2014 and 28.10.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. Reply awaited from the firm.			

Case No.:16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:26.11.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 25.08.2014 and 28.10.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. Reply awaited from the firm.			

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Case No.:15/49/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:03.12.2014
Decision: A D/L No. 46011/94/2013-PC.II dated 22.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 11.11.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:4/1/87-ALC1/2014	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Rejected
HQ File :01/87/050/00523/AM14/	RLA File :03/95/040/00547/AM14/	Lic.No/Date:0310771135 20.02.2014	
Decision: A D/L No. 46011/10/20095-PC.II dated 29.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.06.2014 and 23.09.2014 (Final Reminder) giving 15 days time for submission of information. It was observed that the firm failed to furnish information despite repeated reminders to them, hence the Committee decided to reject the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.			

Case No.:18/1/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date:1510021382 28.02.2014	Defer Date:03.12.2014
Decision: A copy of application was forwarded to D/o C&PC on 28.03.2014. Technical Representative of D/o C&PC requested to again furnish a copy of 4.7 application. Hence, it was decided to again forward a copy of 4.7 application to D/o C&PC.			

Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	Defer Date:26.11.2014
Decision: In response to D/L dated 29.09.2014, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.			


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Case No.:21/21/87-ALC1/2014	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
9 HQ File :01/87/050/00174/AM15/	RLA File :31/83/040/00100/AM14/	Lic.No/Date:3110063793 02.05.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

Case No.:28/21/87-ALC1/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
10 HQ File :01/87/050/00181/AM15/	RLA File :09/24/040/00082/AM15/	Lic.No/Date:0910060119 15.05.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

Case No.:2/24/87-ALC1/2014	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
11 HQ File :01/87/050/00212/AM15/	RLA File :05/24/040/00434/AM14/	Lic.No/Date:0510386973 21.05.2014	Defer Date:10.12.2014
Decision: A D/L No. 46011/79/2014-PC.II dated 29.10.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:9/15/87-ALC1/2014	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
12 HQ File :01/87/050/00134/AM15/	RLA File :03/95/040/00159/AM15/	Lic.No/Date:0310783272 28.05.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.			

Case No.:4/15/87-ALC1/2014	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
13 HQ File :01/87/050/00129/AM15/	RLA File :02/24/040/00019/AM15/	Lic.No/Date:0210203711 03.06.2014	Defer Date:26.11.2014
Decision: In response to D/L dated 06.08.2014, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.10.2014. Comments awaited from D/o C&PC.			

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14	Case No.:8/15/87-ALC1/2014	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00133/AM15/	RLA File :03/95/040/00140/AM15/	Lic.No/Date:0310784497 05.06.2014	Defer Date:26.11.2014
Decision: In response to D/L dated 12.08.2014, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.10.2014. Comments awaited from D/o C&PC.				

15	Case No.:14/15/87-ALC1/2014	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00139/AM15/	RLA File :07/24/040/00090/AM15/	Lic.No/Date:0710105086 13.06.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

16	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	Defer Date:26.11.2014
Decision: A D/L No. 46011/33/2009-PC.II dated 29.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 11.11.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

17	Case No.:4/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00157/AM15/	RLA File :05/23/040/00136/AM15/	Lic.No/Date:0510389169 27.06.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

18	Case No.:13/22/87-ALC1/2014	Party Name:RAJIV PLASTIC INDUSTRIES	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00201/AM15/	RLA File :03/95/040/00280/AM15/	Lic.No/Date:0310786228 01.07.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 21.08.2014. Comments awaited from D/o C&PC.				

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19	Case No.:1/16/87-ALC1/2014	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00141/AM15/	RLA File :52/24/040/00014/AM15/	Lic.No/Date:5210041147 03.07.2014	Defer Date:03.12.2014
Decision: RLA, Surat and firm were requested through letter dated 25.08.2014 to furnish application expeditiously. However, application awaited from RLA, Surat and firm. Hence, it was decided to issue another Reminder to RLA, Surat and firm for furnishing application expeditiously.				

20	Case No.:1/17/87-ALC1/2014	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00143/AM15/	RLA File :32/24/040/00008/AM15/	Lic.No/Date:3210077036 09.07.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.07.2014. Comments awaited from D/o C&PC.				

21	Case No.:29/32/87-ALC1/2014	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00305/AM15/	RLA File :03/95/040/00314/AM15/	Lic.No/Date:0310786807 14.07.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

22	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments awaited from D/o C&PC.				

23	Case No.:14/22/87- ALC1/2014	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00202/AM15/	RLA File :04/24/040/00084/AM15/	Lic.No/Date:0410159057 22.07.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 21.08.2014. Comments awaited from D/o C&PC.				

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24	Case No.:1/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00147/AM15/	RLA File :31/83/040/00043/AM15/	Lic.No/Date:3110064602 24.07.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

25	Case No.:2/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00148/AM15/	RLA File :31/83/040/00063/AM15/	Lic.No/Date:3110064603 24.07.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

26	Case No.:3/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00149/AM15/	RLA File :31/83/040/00044/AM15/	Lic.No/Date:3110064604 24.07.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

27	Case No.:4/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00150/AM15/	RLA File :31/83/040/00062/AM15/	Lic.No/Date:3110064605 24.07.2014	Defer Date:26.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

28	Case No.:5/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00151/AM15/	RLA File :31/83/040/00064/AM15/	Lic.No/Date:3110064606 24.07.2014	Defer Date:026.11.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

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29	Case No.:6/19/87-ALC1/2014	Party Name:METRO TYRES LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Withdrawn
	HQ File :01/87/050/00152/AM15/	RLA File :30/24/040/00024/AM15/	Lic.No/Date:3010103052 25.07.2014	
Decision: RLA, Ludhiana vide letter No. ADV-24/AM-15/LIC/LDH/ dated 14.10.2014 has informed that the advance authorization was issued to firm on repeat basis (Adhoc Norms) in terms of ALC decision dated 25.06.2014 in respect of Advance Authorization No. 3010103052 dated 25.07.2014.				
In view of above RLA's letter, the Committee decided to withdraw the case.				

30	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	Defer Date:03.12.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

31	Case No.:3/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00279/AM15/	RLA File :03/94/040/00383/AM15/	Lic.No/Date:0310787413 30.07.2014	Defer Date:03.12.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

	Case No.:5/32/87-ALC1/2014	Party Name:ASMAGO PACKAGING INDUSTRIES	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
32	HQ File :01/87/050/00281/AM15/	RLA File :03/94/040/00385/AM15/	Lic.No/Date:0310787423 30.07.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				


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33	Case No.:4/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00280/AM15/	RLA File :03/94/040/00384/AM15/	Lic.No/Date:0310787598 04.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

34	Case No.:6/32/87-ALC1/2014	Party Name:ANG PLASTICS PVT. LTD.	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00282/AM15/	RLA File :03/94/040/00388/AM15/	Lic.No/Date:0310787600 04.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

35	Case No.:7/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00283/AM15/	RLA File :03/94/040/00407/AM15/	Lic.No/Date:0310787704 06.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

36	Case No.:8/32/87-ALC1/2014	Party Name:KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00284/AM15/	RLA File :03/94/040/00411/AM15/	Lic.No/Date:0310788041 14.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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Case No.:1/23/87- ALC1/2014	Party Name:GOVIND RUBBER LTD.	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Approved
HQ File :01/87/050/00208/AM15/	RLA File :30/24/040/00057/AM14/	Lic.No/Date:3010103097 20.08.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/262/2014-TSW dated 11.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per 100 kg of export product)
Special Natural Rubber Bicycle Tubes (Excluding weight of valve) (containing minimum 73.5% rubber content)	50,000 kg	1. Natural Rubber	66 kg
		2. Synthetic Rubber SBR 1502	5.6 kg
		3. Synthetic Rubber (PBR)	5.6 kg
		4. Carbon Black	23.8 kg
		5. Rubber Chemicals: Antioxidants	1.25 kg
		6. Rubber Chemicals: Accelerators	1.25 kg
		7. Zinc Oxide	1.5 kg
		8. Brass Scrap	3.8 kg
		9. Folding Boxes / cases, of non corrugated paper & paper board	As per packing policy
		10. Cartoons of corrugated paper of paper board: Boxes	As per packing policy

Note: The CIF value of Rubber Chemicals should not exceed 7% of FOB value of exports.

RLA may take consequential action as per Policy / Procedures.

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Case No.:2/23/87-
ALC1/2014

Party Name:GOVIND
RUBBER LTD.

Meet No/Date:32/87-
ALC1/2014
12.11.2014

Status:
Approved

HQ File
:01/87/050/00209/AM15/

RLA File
:30/24/040/00058/AM14/

Lic.No/Date:3010103098
20.08.2014

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/262/2014-TSW dated 11.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per 100 kg of export product)
Special Butyl Bicycyle Tubes (with/without Sealing Solution) (containing minimum 73.5% rubber content)	2,50,000 kg	1. Butyl Rubber	77.2 kg
		2. Carbon Black	23.8 kg
		3. Rubber Chemicals: Antioxidants	1.25 kg
		4. Rubber Chemicals: Accelerators	1.25 kg
		5. Zinc Oxide	1.50 kg
		6. Brass Scrap	3.80 kg
		7. Chalking Compound & other Mastic (Sealing Solutions for cycle Tubes)	Net to Net

Note: The CIF value of Rubber Chemicals should not exceed 7% of FOB value of exports.

RLA may take consequential action as per Policy / Procedures.


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Case No.:3/23/87-ALC1/2014	Party Name:GOVIND RUBBER LTD.	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Approved
HQ File :01/87/050/00210/AM15/	RLA File :30/24/040/00059/AM14/	Lic.No/Date:3010103100 20.08.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/262/2014-TSW dated 11.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per 100 kg of export product)
Special Nylon Bicycle Tyres with / without RT (containing minimum 73.62% rubber content)	7.50,000 kg	1. Natural Rubber	50.3 kg
		2. Synthetic Rubber (EPDM)	5.0 kg
		3. Synthetic Rubber SBR 1502/1712/1220	11.0 kg
		4. Synthetic Rubber (PBR)	11.0 kg
		5. Bead Wire	12.0 kg
		6. Carbon Black	18.0 kg
		7. Rubber Chemicals: Antioxidants	1.85 kg
		8. Rubber Chemicals: Accelerators	1.85 kg
		9. Other Misc. Chem. (viz. Pigments, Microcrystalline Wax, Paraffin Wax, Softeners, Plasticizers, Sulphur, Activators, Coupling Agents, Fillers, Tackfiers / Gum Rosin, Dip Chemicals excluding, excluding resorcinol, mould release agents	8.0 kg
		10. Zinc Oxide	1.0 kg
		11. Nylon Tyre Cord Warp Sheet	12.0 kg
		12. LDPE	1.05 kg
		13. Reflective Tape (of relevant width)	1.05 mtr. / mtr. content in the export product

- Note:**
1. The CIF value of Rubber Chemicals should not exceed 7% of FOB value of exports.
 2. The CIF value of Msc. Materials / Chemicals should not exceed 2% of FOB value of exports.

RLA may take consequential action as per Policy / Procedures.


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40	Case No.:9/32/87-ALC1/2014	Party Name:DIMPLE DRUMS & BARRELS PVT.LTD.	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00285/AM15/	RLA File :03/94/040/00414/AM15/	Lic.No/Date:0310788244 21.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

41	Case No.:11/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00287/AM15/	RLA File :03/94/040/00472/AM15/	Lic.No/Date:0310788246 21.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

42	Case No.:12/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00288/AM15/	RLA File :03/94/040/00473/AM15/	Lic.No/Date:0310788247 21.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

43	Case No.:18/32/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00294/AM15/	RLA File :03/95/040/00417/AM15/	Lic.No/Date:0310788225 21.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

44	Case No.:10/32/87-ALC1/2014	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00286/AM15/	RLA File :03/94/040/00441/AM15/	Lic.No/Date:0310788290 22.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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45	Case No.:2/32/87-ALC1/2014	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00278/AM15/	RLA File :03/94/040/00359/AM15/	Lic.No/Date:0310788384 26.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

46	Case No.:13/32/87-ALC1/2014	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00289/AM15/	RLA File :03/94/040/00475/AM15/	Lic.No/Date:0310788517 28.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

47	Case No.:14/32/87-ALC1/2014	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00290/AM15/	RLA File :03/94/040/00476/AM15/	Lic.No/Date:0310788518 28.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

48	Case No.:16/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00292/AM15/	RLA File :03/94/040/00497/AM15/	Lic.No/Date:0310788516 28.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

49	Case No.:19/32/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00295/AM15/	RLA File :03/95/040/00442/AM15/	Lic.No/Date:0310788486 28.08.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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50	Case No.:15/32/87-ALC1/2014	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00291/AM15/	RLA File :03/94/040/00490/AM15/	Lic.No/Date:0310788699 03.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

51	Case No.:21/32/87-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00297/AM15/	RLA File :03/95/040/00472/AM15/	Lic.No/Date:0310788726 04.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

52	Case No.:20/32/87-ALC1/2014	Party Name:RISHI TECHTEX LTD	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00296/AM15/	RLA File :03/95/040/00471/AM15/	Lic.No/Date:0310788796 05.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

53	Case No.:22/32/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

54	Case No.:25/32/87-ALC1/2014	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:32/87- ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00301/AM15/	RLA File :30/24/040/00031/AM15/	Lic.No/Date:3010103139 05.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				


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55	Case No.:17/32/87-ALC1/2014	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00293/AM15/	RLA File :03/94/040/00548/AM15/	Lic.No/Date:0310788923 09.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

56	Case No.:26/32/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00302/AM15/	RLA File :34/24/040/00153/AM15/	Lic.No/Date:3410040569 23.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

57	Case No.:27/32/87-ALC1/2014	Party Name:SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00303/AM15/	RLA File :34/24/040/00163/AM15/	Lic.No/Date:3410040582 29.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

58	Case No.:28/32/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00304/AM15/	RLA File :34/24/040/00166/AM15/	Lic.No/Date:3410040583 29.09.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

59	Case No.:24/32/87-ALC1/2014	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
	HQ File :01/87/050/00300/AM15/	RLA File :04/24/040/00165/AM15/	Lic.No/Date:0410159538 08.10.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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	Case No.:23/32/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:32/87-ALC1/2014 12.11.2014	Status: Deferred
60	HQ File :01/87/050/00299/AM15/	RLA File :04/24/040/00114/AM15/	Lic.No/Date:0410159570 13.10.2014	Defer Date:03.12.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

Meeting ended with thanks to Chair and all participants.


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